## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

:TCP/3/2016

NAME OF THE PETITIONER(S)

:Sadayaramanujam G., and 2 others

NAME OF THE RESPONDENT(S)

:GGN Spinning Mills (P) Limited and 1 others

UNDER SECTION

:397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

NIKITHA 35

NIKITHA 35
(1KING + PARTIDGE)

Oth Respondent

Counsel for Petitioners dillili

Cultillian V. Ramachandran
Advocates

PETITIONER Q. CADAY ARAMANUJAM

PETITIONER Q. CADAY ARAMANUJAM SUSHMA HARINI A

(4/2 bet V. Ramachanhan
Advocates)

G. SADAY ARAMANUJAM 3.

## **ORDER**

Counsel for the Petitioner present. Counsel for R6 has given counter offer and submitted three volumes of the same which has been handed over to the Counsel for the Petitioner. The Petitioner is directed to give response to the same and file it on the next date of hearing. Put up on 06.12.2017 at 10.30 A.M.

- cel -

MEMBER (TECHNICAL) ghk

cel -

MEMBER (JUDICIAL)